

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.524  
TO BE ANSWERED ON 20.11.2019**

**CONSTRUCTION OF RAILWAY LINE**

**524. SHRI JUAL ORAM:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has proposal for the construction of a third railway line between Rourkela and Jharsuguda in Odisha;**
- (b) if so, the estimated cost and the details of funds sanctioned for that project;**
- (c) the time limit fixed to complete the construction work of new railway line;**
- (d) the estimated number of people likely to be displaced on implementation of that line; and**
- (e) the steps taken to rehabilitate those people and the amount of compensation paid/likely to be paid to each affected family?**

**ANSWER**

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY**

**(SHRI PIYUSH GOYAL)**

**(a) & (b): Yes, Sir. Rourkela-Jharsuguda 3rd line (101 km) was sanctioned in the year 2015-16. The latest anticipated cost of the project is ₹1312.97 crore. An expenditure of ₹453.94 crore has already been**

**incurred up to March 2019 and an outlay of ₹150 crore has been provided in the Budget 2019-20.**

**(c): Due to large scale encroachments (801 in number) in Rourkela-Panposh section on railway land, the construction work for the above railway line has been affected badly and project is held up.**

**(d): Nearly 4000 people of nearly 747 families are to be displaced due to requirement of removal of 801 Nos. (approx.) encroachments on Railway land on implementation of this line.**

**(e): The land is of Railway and encroachers have encroached the Railway land illegally. There is no provision from the Railway side for rehabilitation of encroachers and the same has been advised to State Government.**

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